

COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 86 of 2014, IA-156/14, IA-163/14, Appeal No. 302 of 2013, Appeal No. 26 of 2013, Appeal No. 49 of 2013, Appeal No. 233 of 2013, IA-318/13, Appeal No. 102 of 2014 & Appeal No. 144 of 2014, IA-244/14

Dated : 19th November, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

Appeal No. 86 of 2014, IA Nos.156 of 2014 and 163 of 2014

Chhattisgarh State Power Distribution Co. Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. K. Gopal Choudhary
And Mr.A.Bhatnagar, Representative

Counsel for the Respondent(s) : Ms. Meghana Aggarwal for KCK Mahanadi

Mr. Nikhil Nayyar
Mr. Dhananjay Baijal for R-1, CERC

Mr. S. Vallinayagam for R-5

Mr. Rohit Venkat for Emco Energy

Appeal No. 302 of 2013

State Load Despatch Center, Karnataka ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Avinash Menon for R-2

Appeal No. 26 of 2013

State Load Despatch Centre, Karnataka ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Mr. Anand K.Ganesan

Counsel for the Respondent(s) : Mr. Saurabh Mishra for R-1

Appeal No. 49 of 2013

State Load Despatch Centre, Karnataka ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Mr. Anand K.Ganesan

Counsel for the Respondent(s) : Mr. Saurabh Mishra for R-1

Appeal No. 233 of 2013, IA-318 of 2013

Powergrid Corporation of India Ltd. & Ors. ... Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran

Counsel for the Respondent(s) : Mr. Anand K. Ganesan for R-1
Mr. K. Gopal Choudary Adv. and
Mr.A.Bhatnagar, Rep.

Appeal No. 102 of 2014

Tamil Nadu Generation and Distribution Corporation Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. S. Vallinayagam

Counsel for the Respondent(s) : Ms. Meghana Aggarwal for KCK Mahanadi

Appeal No. 144 of 2014, IA-244 of 2014

State Load Despatch Center, Karnataka

... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

... Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Saurabh Mishra for R-1
Mr. Manu Seshadri for R-3

O R D E R

Post the matter on 17th December 2014 for hearing.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

Sh/Jps